

Shri Bhagavati: Here the question relates to postal letters.

श्री म० ला० त्रिवेदी : ५ मार्च १९५३ को जो तार मैंने दिया था वह आज तक नहीं पहुंचा है। क्या माननीय मंत्री जी बतायेंगे कि इसका क्या कारण है ?

Shri Bhagavati: This question does not relate to telegrams.

Shri U. M. Trivedi: May I know whether one of the reasons for this inordinate delay is non-clearance and non-delivery of letters on Sundays? If the train leaves at 12.55, then to allow that mail to remain in the station, the clearance time is put as exactly 12 so that in case it is Saturday the mail need not go that day because after 12 O'Clock it is Sunday, a holiday. Is it a fact that even if the train leaves after 12, the clearance time is put either as 12 or after 12 deliberately to delay the carriage of mails?

Shri Bhagavati: We have no such purpose. Further, the railways have their own time-table.

Shri U. M. Trivedi: I am talking of clearance.

Shri Bhagavati: We fix the time for clearance in the normal course. There is no reason to doubt that the delay is deliberate.

Shri Ranga: How far is this delay being caused because the postal authorities are obliged to accommodate the censor, especially of letters and other correspondence addressed to Opposition Members in Parliament as well as in the State Legislatures?

Shri Bhagavati: It is not so.

Shrimati Yashoda Reddy: Is it not a fact that many foreign magazines, calendars and picture books meant even for Members of Parliament do not reach them because they are pilfered on the way by P. & T. employces?

Mr. Speaker: That is supplying information. Next question.

Derailment of Bombay-Secunderabad Express

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Shri Kapur Singh:
Shri Narasimha Reddy:
Shri Onkar Lal Berwa:

Will the Minister of Railways be pleased to state:

(a) whether it is a fact that the Bombay-Secunderabad Express was derailed on the 9th March, 1964 between Thakurli and Kalyan Stations of Central Railway;

(b) if so, the number of passengers who sustained injuries and the estimated loss thereof; and

(c) the causes of the accident and whether any enquiry has been ordered?

The Deputy Minister in the Ministry of Railways (Shri S. V. Ramaswamy): (a) Yes, Sir.

(b) As a result of the accident, eight persons were injured of whom one sustained grievous injuries. The cost of damage to railway property has been assessed at Rs. 84,200/- approximately.

(c) The Additional Commissioner of Railway Safety, Bombay has held his statutory enquiry into the accident. His report is awaited.

श्री कछवाय : समझ में नहीं आया क्या कहा है। हिन्दी में करवा दें तो सवाल में पूछूँ।

साक्ष तथा कृषि मंत्रालय में राज्य मंत्री (डा० राम सुभग सिंह) : (क) जी हाँ।

(ख) इस एक्सीडेंट के चलते ग्राह आदमियों को चोट लक्ष्मी जिन में से एक

आदमी को कुछ ज्यादा चोट लगी। जो क्षति हुई वह करीब ८४,२०० रुपये की हुई।

(ग) एडिशनल कमिश्नर, रेलवे भेपटी, बम्बई, ने इस एग्जिडेंट की जांच की है। उसकी रिपोर्ट की प्रतीक्षा की जा रही है।

श्री कछवाय : जनवरी १९६३ से अब तक कितनी गाड़ियां पटरी से उतरी हैं और इनके उतरने का क्या प्रमुख कारण रहा है ?

Shri S. V. Ramaswamy: Notice of a separate question may kindly be given. I cannot answer it off-hand.

श्री कछवाय : यह जो कहा गया है कि जांच की जा रही है, यह कब तक पूरी हो जाएगी और इस जांच के परिणाम कब तक हमें मालूम हो सकेंगे ?

Shri S. V. Ramaswamy: The report is awaited. That was my answer.

Mr. Speaker: It is almost complete.

श्री बड़े : आपने कहा है कि ८४,२०० का लास हुआ है। क्या आप बता सकते हैं कि आदमियों का जो लास हुआ है, उसको देखते हुए कितने आदमियों ने आपके खिलाफ क्लेम दायर किये हैं और कितने के किये हैं ?

Shri S. V. Ramaswamy: No claims have been preferred; so, no loss.

Shri S. M. Banerjee: It appears that the number of accidents has increased again. Therefore I would like to know as to what concrete steps have been taken to see that the number of accidents which was reduced in 1962 and which had increased in 1963 does not increase in 1964.

The Minister of Railways (Shri Dasappa): A very comprehensive report of the Kunzru Committee is before us and already we have been taking steps on that. I am sure that

the accidents position will be very much better in the months to come. But I do not agree with him that accidents as a whole have increased recently.

श्री श्रीकार लाल बेरवा : इसकी जांच में जहाँ तक पता लगा है, तीन फिश प्लेट्स निकाली गई थी और एक पाकिस्तानी पकड़ा गया था, क्या यह सही है ?

Shri S. V. Ramaswamy: We have no idea with regard to this.

श्री यशपाल सिंह : क्या यह सही है कि जिस रेलवे आर्थोग्रिडों को इनक्वायरी करने का काम सौंपा जाता है, वह आई वाश करने की कोशिश करती है ? क्या सरकार गौर कर रही है कि इस तरह की इनक्वायरीज किसी इंडिपेंडेंट जज को आगे से सौंपी जानी चाहिए ?

Shri S. V. Ramaswamy: This enquiry is held by the Additional Commissioner of Railway Safety who is under the Ministry of Transport. He is an independent authority.

Shri D. C. Sharma: Is it not a fact that accidents based on derailments are much greater in number in this country than in any country of the world where railways are operating?

Shri Dasappa: I do not admit at all that the percentage of derailments in our country is any more than in other places. There is no such thing.

Shri Jashvant Mehta: What steps have the Government taken after receiving the Kunzru Committee's report and when will Government lay on the Table of the House a statement showing the action taken on this report?

Shri S. V. Ramaswamy: Several recommendations of the Kunzru Committee have been accepted and are in the process of implementation.